

## **NOTICE**

HCG-01/2026

It is hereby notified that on **23/10/2026;**

1. At 02:30 PM Hon'ble the Acting Chief Justice Mr. Justice Manash Ranjan Pathak and Hon'ble Mr. Justice Pranav Trivedi would sit in Special Division Bench and take up the notified matter/s.
2. After completion of matters at Sr. No.1 above, Hon'ble the Acting Chief Justice Mr. Justice Manash Ranjan Pathak would sit Single and take up the matters as per Roster.
3. At 02:30 PM Hon'ble Mr. Justice A.S.Supehia would sit Single and take up the notified matter/s.
4. At 02:30 PM Hon'ble Mr. Justice Bhargav D. Karia would sit in **Larger Bench** with Hon'ble Mr. Justice Nirzar S. Desai and Hon'ble Mr. Justice D.N.Ray and take up the notified matters.
5. At 02:30 PM Hon'ble Ms. Justice Sangeeta K. Vishen and Hon'ble Ms. Justice Nisha M. Thakore would sit in Special Division Bench and take up the notified matter/s.
6. After completion of matters at Sr. No. 5 above, Hon'ble Ms. Justice Sangeeta K. Vishen and Hon'ble Mr. Justice Mool Chand Tyagi would sit in Special Division Bench and take up the notified matter/s.
7. After completion of matters at Sr. No. 6 above, Hon'ble Ms. Justice Sangeeta K. Vishen would sit Single and take up the notified matters.
8. At 02:30 PM Hon'ble Mr. Justice Ilesh J. Vora would sit Single and take up the notified matters.
9. After completion of matters at Sr. No. 8 above, Hon'ble Mr. Justice Ilesh J. Vora and Hon'ble Mr. Justice R.T.Vachhani would sit in Regular Division Bench and take up the matters as per Roster.
10. At 02:30 PM Hon'ble Ms. Justice Gita Gopi would sit Single and take up the notified matters.

11. After completion of matters at Sr. No. 10 and Sr. No. 16, Hon'ble Ms. Justice Gita Gopi and Hon'ble Mr. Justice L. S. Pirzada would sit in Regular Division Bench and take up the matters as per Roster.
12. After completion of matters at Sr. No. 4 above, Hon'ble Mr. Justice Nirzar S. Desai would sit Single and take up the notified matters.
13. At 02:30 PM Hon'ble Mr. Justice Nikhil S. Kariel would sit Single and take up the notified matters.
14. At 02:30 PM Special Division Bench, Comprising Hon'ble Mr. Justice Hemant M. Prachhak and Hon'ble Mr. Justice Mool Chand Tyagi, as per **Part-B** of the Present Roster **would not assemble**.
15. After completion of matters at Sr. No. 1 above, Hon'ble Mr. Justice Pranav Trivedi would sit Single and take up the matters as per Roster.
16. At 03:00 PM Hon'ble Mr. Justice Sanjeev J. Thaker and Hon'ble Mr. Justice L. S. Pirzada would sit in Special Division Bench and take up the notified matter/s.
17. After completion of matters at Sr. No. 4 above, Hon'ble Mr. Justice D. N. Ray would take up the specially assigned Arbitration matters as per the Notification dated 22.09.2026.
18. After completion of matters at Sr. No. 6 above, Hon'ble Mr. Justice Mool Chand Tyagi would sit Single and take up the matters as per Roster.

By Order  
Sd/-  
Registrar Judicial